

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2021

ORDER NO. 85 of 2021

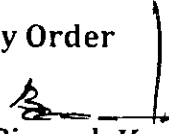
Hon'ble President is pleased to order the sitting commencing from **05.07.2021 to 01.10.2021** for **CESTAT, Chennai** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 19.07.2021 to 23.07.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.07.2021 to 01.10.2021	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member Matters
From 05.07.2021 to 01.10.2021	Sh. P. Dinesha, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. From 19.07.2021 to 23.07.2021, if the Hon'ble President is on leave/tour/Chamber work, Sh. Anil Choudary, Member (Judicial) will sit in the DB.
2. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar